## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/2016

NAME OF THE PETITIONER(S)

: B. Nanda kumar

NAME OF THE RESPONDENT(S)

: M/s Safeline Logistics Pvt Ltd & 2 Other

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

) Theayambak kannan Churetta Vasudevan Counself06 Riand R4 and R2

undertakes to file vakalat for R3 and R5 Savetha

Swetha

2) For Thrayambak Konnown

3) B. Savath baby Advocate For pefitioner Reginder

Coursel For Putititioner B. Sath

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 present and stated that they undertake to file vakalat for R3 & R5 and also prayed time for filing counter on their behalf. Time extended at request for filing vakalat and counter. Put up on **20.01.2017** at **10.30** A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)